<u>COURT - I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL No. 127 of 2017

Dated: 11th July, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

D.B.Power Limited Vs. Central Electricity Regulatory Commission & Anr.			Appellant(s) Respondent(s)

<u>ORDER</u>

Admit. Issue notice to the Respondents returnable on 04.09.2017. Dasti, in addition, is permitted.

List the matter on <u>04.09.2017.</u> In the meantime, learned counsel for the respondents may file reply on or before 16.08.2017 after serving copy on the other side. Thereafter, rejoinder, if any, may be filed on or before 31.08.2017 after serving copy on the other side.

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/hks